

GOVERNMENT OF INDIA  
MINISTRY OF PETROLEUM AND NATURAL GAS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO.- 137**  
ANSWERED ON-04/12/2023

**PLAN TO PROMOTE PETROLEUM AND GAS SECTOR IN UP**

137. SMT. KANTA KARDAM:

Will the Minister of Petroleum and Natural Gas be pleased to state: -

- (a) whether Government plans to promote petroleum and gas sector in Uttar Pradesh (U.P.);
- (b) the safety measures that Government has adopted for the petroleum and gas industry in Uttar Pradesh;
- (c) the manner in which Government is encouraging foreign investments in petroleum and gas sector in Uttar Pradesh; and
- (d) whether any new projects and ventures have been planned by Government that can boost the petroleum sector in Uttar Pradesh?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRI RAMESWAR TELI)

(a) to (d): The Government is committed to promote petroleum and gas sector throughout the country including Uttar Pradesh. To fulfil the demand of Petroleum & Petrochemical products of state of Uttar Pradesh and elsewhere Mathura refinery with a capacity of 8.0 MMTPA and Petrochemical plant at Pata with capacity of 0.8 MMTPA has been set up. Petroleum and Natural Gas Regulatory Board (PNGRB) has authorised 43 Geographical Areas (GAs) for the development of City Gas Distribution (CGD) networks in the Uttar Pradesh. As on 31.09.2023, more than 12.40 lakh PNG connections have been provided and 947 CNG stations have been commissioned in the State of Uttar Pradesh by the authorised entities in their respective GAs. Also, more than 11,000 km of cross country natural gas pipeline are passing through the state of Uttar Pradesh.

For increasing domestic oil & gas production throughout the country, including Uttar Pradesh, Government of India has notified Hydrocarbon Exploration and Licensing Policy (HELP) on 30<sup>th</sup> March 2016 for the award of exploration acreages shifting from Production Sharing mechanism to Revenue Sharing mechanism. Two exploration blocks covering a total exploration area of 2, 067 sq.km have been awarded in the state of Uttar Pradesh under the OALP Bid Rounds.

In addition, Government has launched National Biofuel Policy-2018, to boost availability of biofuels in country and use of alternative clean fuels like ethanol, bio-diesel and bio-CNG through schemes for Ethanol Blending, Bio-diesel blending and Sustainable Alternative Towards

Affordable Transportation. In the ongoing Ethanol Supply Year (ESY) 2022-23 (December'22 – October'23), the maximum sale of ethanol blended petrol has been in the state of Uttar Pradesh followed by Maharashtra, Tamil Nadu, Karnataka and Gujarat. Two CBG plants (Gorakhpur 20 TPD, and Budaun 14 TPD) of Oil and Gas CPSEs are under implementation in the state of Uttar Pradesh.

Oil Industry Safety Directorate (OISD), a technical wing of Ministry of Petroleum & Natural Gas carries out regular safety audits to check and review the statutory and OISD compliance requirements. During 2022-23, OISD has carried out safety audits of 17 installations and approximately 2010 km of cross-country pipeline in the state of Uttar Pradesh. The oil & gas industry has well established emergency preparedness system, which is tested periodically through mock drill.

Foreign Direct Investment (FDI) policy for petroleum & natural gas sector allows 100% automatic route for exploration activities of oil and natural gas fields, infrastructure related to marketing of petroleum products and natural gas, marketing of natural gas and petroleum products, petroleum product pipelines, natural gas/pipelines, LNG Regasification infrastructure, market study and formulation and Petroleum refining in the private sector (for public sector companies 49% on automatic route without any disinvestment or dilution of domestic equity in the existing PSUs), subject to the existing Sectoral Policy and regulatory framework in the oil marketing sector and the Policy of the Government on private participation in exploration of oil and the discovered fields of national oil companies.

Various new projects and ventures to boost the petroleum sector are at different stages of implementation throughout the country including Uttar Pradesh. As per Pariyojana portal of Ministry of Petroleum & Natural Gas, currently 25 projects with cumulative investment over Rs 40,000 crore are under implementation in the State of Uttar Pradesh. These projects include entire spectrum of Oil & Gas sector including Oil refining projects, Compressed Bio Gas projects, pipelines infrastructure projects, City gas distribution networks, Marketing infrastructure projects, and Petro-chemical units.

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